

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2031
ANSWERED ON:16.03.2005
FIFTH PAY COMMISSION RECOMMENDATIONS
Jha Shri Raghunath

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has not till date accepted the recommendations of the Fifth Pay Commission;
- (b) if so, the details of the recommendations that have not yet been accepted; and
- (c) the steps taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) to (c): All the major recommendations of the Fifth Pay Commission have been accepted and implemented by the Government. The recommendations which have been examined and not been accepted by the Government due to financial implications and other relevant factors, inter-alia, include:

- i. Restoration of commuted portion of pension after 12 instead of the existing period of 15 years
- ii. Standing Committee of Voluntary Agencies to have the same machinery for implementation of decisions as in the case of JCM including that of Reference of Board of Arbitration
- iii. Grant of additional pension at the rate of 0.5% of emoluments for each completed six monthly period of service in excess of 33 years
- iv. Calculation of pension on average emoluments for six months
- v. Interest on delayed payment of pension
- vi. Constitution of Sixth Pay Commission